

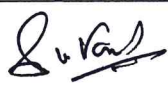
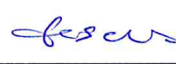
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

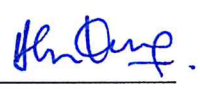
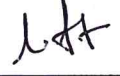
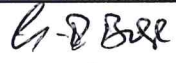

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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G. DURGA BOSE (R-1)	"	9989006662	
DR K.V. SRIVILLAS	IPA	9959223615	

Sl. No. 14

Date of hearing: 15.11.2017

CA No. 193 of 2017 in CP(IB)172/10/HDB/2017

Super Agri Seeds Pvt. Ltd.

ORDER

Heard, Shri. S.V. Vamshi Krishna, learned counsel for the petitioner and Shri. Kari Vankteswarlu, IRP and Shri. B. Praveen Kumar, Shri. P. Sriharsha Reddy, Shri. G. Durga Bose, learned counsels for the respondents and Dr. K.V. Srinivas, IRP.

CA disposed by separate orders



Member (Technical)



Member (Judicial)

Srikanth